

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) No.02 of 2021**

**IN THE MATTER OF:**

**Santosh Kumar Bhoot & Anr.**

**....Appellants**

**Vs.**

**Naval Kumar Bhoot & Ors.**

**....Respondents**

**Present:**

**For Appellants:       None**

**For Respondents:     None**

**O R D E R**  
**(Virtual Mode)**

**26.03.2021:**       None of the parties present.

Let the matter be fixed 'For Admission (After Notice)' on **03<sup>rd</sup> May, 2021.**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

*sr/kam*